

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.210 - **CP(IB)/152(AHM)2023**

**With**

ITEM No.211 - **IA/84(AHM)2024**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Small Industrial Development Bank Of India  
(Through Proposed RP Pooja Damir Miglani)

.....**Applicant**

Vs.

Rajeshkumar Antala Antala  
(Personal Guarantor)

.....**Respondent**

**Order delivered on: 01/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Vaibhav Kamble, Adv.

For the RP : Ms. Pooja Damir Miglani, Adv.

For Personal Guarantor : None

**ORDER**

**CP(IB)/152(AHM)2023 & IA/84(AHM)2024**

None present for personal guarantor. Resolution Professional is directed to serve copy of report upon personal guarantor and file proof of service affidavit.

List for further consideration on 10.04.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**